

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
OLD RED BUILDING, 38, M.G. Marg, CIVIL LINES, ALLAHABAD

Dated: 16/5/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/ 70191-70192/2016 DB& MO 70152-70153/2016 dated 14/05/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Sst Act, 1944.

Asstt. Registrar

Application	Appeal	Name and Address of Appellant
ST/MISC/70173- 701744/2016	ST/2390- 2391/2012	COMMISSIONER OF CENTRAL EXCISE, LUCKNOW 7-A, ASHOK MARG, LUCKNOW NOOPUR AGARWAL W/O SH MANISH KUMAR PROP LUXMI HOSPITALITY SERIES PEERBATAWAN, SATI BAZAR, BARABANKI(UP)
	Name and Address of Respondent	CHETAN KUMAR S/O SH ASHOK KUMAR PEERBATAWAN, SATI BAZAR BARABANKI

Other Appellants and Respondents as per Annexure

Copy To

3 Advocate(s) / Consultant(s) SH RAKESH KUMAR VERMA, CA
C/O PARTY

4 Bar Association, C/STAT, ALLAHABAD

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Texmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 106, Everest Block, Aditya Enclave, Hyderabad - 38

13 The ICPAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

14 C.D.R. 15 Office Copy 16 Guard File.

17 M.S KNOWLEDGE PROCESSING PVT LTD(TAMMANAGEMENTINDIA.COM)

Asstt. Registrar
Regional Bench, Allahabad

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD

MA-70173 & 70174/16
& S.T. Appeal Nos.2390,2391/12

Arising out of O/A Nos.143,144-ST/APPL-LKO/KNP/2012 dated
27.04.2012 passed by Commr. (Appeals) of Central Excise, Customs &
S.Tax, Kanpur.

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

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1. Whether Press Reporters may be allowed to see
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? : No
 2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? : Yes
 3. Whether His Lordship wishes to see the fair copy
of the Order? : Seen
 4. Whether Order is to be circulated to the Departmental
Authorities? : Yes
-

Commissioner of Central Excise & S. Tax, Lucknow

...APPELLANT(S)

VERSUS

Noopur Agarwal
Chetan Kumar

RESPONDENT (S)

APPEARANCE

Shri Rajeev Ranjan, Joint Commr. (D.R.) for the Department
Shri Rakesh Kumar Verma, C.A. for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 11. 05. 2016

Final ORDER NO. 70191-70192/2016
MISC ORDER No 70152-70153/2016



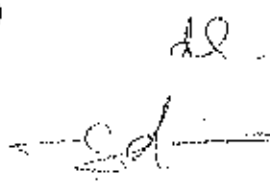
Per Mr. Anil Choudhary :

Heard the Id.A.R. for Revenue. Appeals are disposed off as withdrawn, as prayed in E/M.A.Nos.70173,70174/16, without entering into merits. M.As. also stand disposed off.

(Pronounced in the open Court)


(Anil G. Shakkarwar)
Member (Technical)

mm


(Anil Choudhary)
Member (Judicial)

प्रमाणित प्रतिलिपि / Certified True Copy

5.6.16
सहायक पंजीकरण / Asstt. Registrar
लीगल एजेंसी, उमरगढ़ एवं रोहतास
अपील नॉटिफिकेशन / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALAHAABAD-211001

